

tained by them. As I said, we are trying our best to maintain the quality.

**Shri Bhagwat Jha Azad:** May I know whether the attention of the hon. Minister has been drawn to the fact that the increase is working in favour of a particular grade of coal rather than in favour of B or other grades of coal?

**Shri K. D. Malaviya:** Yes, Sir; that was the intention also. Because the objective of this price increase was to give preference to more production of higher quality coal. Government are also considering proposals to see that the lowgrade, that is, grade II and III coal are also produced according to the requirements of the country.

**Shri Sham Lal Saraf:** Along with improving things all round, may I know whether production at the base has improved according to the requirements of the country?

**Mr. Speaker:** This relates to coal prices; that is another question.

**Dr. L. M. Singhvi:** Has the Government formulated any policy or criteria for fixing the price of coal? Can the Minister give these criteria to us?

**Shri K. D. Malaviya:** The entire question of price fixation of coal, its criteria, etc. is under examination. A committee on grading was appointed and it has submitted its report just now. We are engaged in deciding upon the policy of the Government on that report. Presumably, the intention is to relate the price of coal to the quality of coal basically.

**श्री बड़े :** मध्य प्रदेश में टर्कों से जो कोयला जाता था कालियरीज से, उसको ले जाना बन्द कर दिया गया है और कोटे के रिफालिग की वजह से और कोटा कम कर दिये जाने की वजह से वहाँ पर कोयले की इंसिड बढ़ गई है. क्या यह सच है ?

**अध्यक्ष महोदय :** कोटा का ताल्लक इस सवाल से नहीं है ।

**श्री बड़े :** उसके कारण प्राइसिस . . .

**अध्यक्ष महोदय :** वह दूसरा सवाल है ।

**श्री बड़े :** टर्को से ले जाना बन्द कर दिया गया है, इसलिये

**अध्यक्ष महोदय :** वह दूसरा सवाल है ।

**Shri S. M. Banerjee:** Is it true that the employers agreed to increase the wages of the coal mine workers in case coal price was increased? If so, has the wage been increased?

**Shri K. D. Malaviya:** No, Sir. Wages are under separate examination. After the question of wages has been fully examined the price structure of coal is likely to be revised again.

**Shri Daji:** After the price increase are the coal employers satisfied or are they also succumbing to the line of the Indian Chamber of Commerce for further increase? What will be the Government's policy about it?

**Shri K. D. Malaviya:** So far as the representatives of the coal mines are concerned, they come to us and they have indicated their satisfaction but there are at times news appearing in the Press which go to show that there are other people who want to speak on their behalf indicating their dissatisfaction. We are not aware, as a result of this direct conference, that there is any great dissatisfaction although on some points here and there, mine-owners are still making representations on certain counts. All these questions are under active consideration of Government.

#### Violation of Air Space by China

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- \*482. { **Shri D. C. Sharma:**  
**Shri Bhakt Darshan:**  
**Shri Ram Ratan Gupta:**  
**Shri D. N. Tiwary:**

Will the Minister of Defence be pleased to state.

(a) whether it is a fact that some more incidents of violation of Indian

air space by Chinese aircraft have taken place recently; and

(b) whether the details would be laid on the Table?

**The Minister of Defence (Shri Krishna Menon):** (a) and (b). There has been one violation of Indian air-space by the Chinese aircraft since Starred Question No. 198 was answered in this House on 26th April 1962. The details have been published in White Paper No. VI which was laid by the Prime Minister on the Table of the House on 6th August 1962.

**Shri D. C. Sharma:** May I know whether we have adopted any measures to prevent these violations of Indian space by shooting down those planes or by taking some other measures?

**Shri Krishna Menon:** This aircraft intruded into our territory at a meridian over Chushal and was inside Indian territory, flying approximately between 30,000—40,000 feet. It is not the policy of Government to take action, in the air, of the character mentioned.

**Shri D. C. Sharma:** May I know if these planes come over our territory to make some reconnaissance or to take maps of our country as is being done in other countries?

**Shri Krishna Menon:** It is difficult to say that, because the plane flies at such a height that we cannot say whether it is a reconnaissance plane or any other. All that we can say is that it is an aircraft, and from the direction it came or the direction it went, that it is a Chinese aircraft.

**Shri Bhakt Darshan:** What is the longest distance up to which the Chinese planes have penetrated into our air space so far and which is that area?

**Mr. Speaker:** Does it relate to the violations?

**Shri Bhakt Darshan:** There have been several violations, Sir.

**Shri Krishna Menon:** The whole history of these violations has been placed on the Table of the House by the Prime Minister.

**Shri Hem Barua:** In view of the repeated violations of our air space by the Chinese aircraft, may I know if the Government engaged our aircraft to chase them away, and if not, was it because of the reason that that would not have been a civilised behaviour?

**Shri Krishna Menon:** In this particular case, there was no question of chasing away because they had left our territory by the time we could have got there in any case. What is more, chasing away requires taking off of our aeroplanes from their bases and it would not be proper for us to give the others any knowledge of the bases of our aircraft.

**Shri Narendra Singh Mahida:** May I know if there is any international air space altitude limit on our territories?

**Shri Krishna Menon:** Normally speaking, it is rather not for me to answer this undecided question of international law, but generally speaking, the sky over our territory is our sky. But in view of the rotation of the earth and things like that, it is extremely difficult to say what the limit is.

**Shri Hari Vishnu Kamath:** In the context of Chinese aggression, of which the matter raised in this question is an important aspect, has the Minister been correctly reported in the press as saying that "the country is morally ill-prepared today and unless we are sufficiently prepared morally, no army can keep the sovereignty of our nation inviolate."? Has he been correctly reported as saying this, or, is it another case of another mis-reporting, as the Minister himself recently has said,—he had said that if he ate a banana it would be mis-reported that the banana ate him. But if it has been correctly reported, what is the significance and import of this statement?

**Mr. Speaker:** I am sorry this banana is eating the Minister so many times on the floor of the House!

**Shri Hari Vishnu Kamath:** It is the Minister's own statement.

**Mr. Speaker:** Order, order. That is not relevant here.

**Shri Hari Vishnu Kamath:** My question was, whether what he has said is correctly reported and if so, what is the significance, what is the import and what is the meaning of this statement. All this is related to Chinese aggression.

**Mr. Speaker:** Order, order. We have a limited question here—violation—and that has been answered to the effect that only once it has happened. A general question cannot be raised now.

**Shri Hari Vishnu Kamath:** Is it not part of the Chinese aggression?

**Mr. Speaker:** Every Chinese aggression is not relevant to this question. Dr. M. S. Aney.

**Shri Harish Chandra Mathur:** I am not asking what our policy is; but may I know whether we are fully equipped to bring down such planes if we care to?

**Shri Krishna Menon:** I am not in a position to answer that question at present. It depends upon at what height it flies, how far our base is, what range it has to cover, etc. So, I cannot answer a general question of this character.

**Shri Harish Chandra Mathur:** I am not asking a hypothetical question. My question is related to this particular plane—at what height it was flying. The Minister says it is a general question.

**Mr. Speaker:** The Minister says that he is not in a position to answer this at this moment.

**Shri Surendranath Dwivedy:** Am I to understand from the reply of the Minister that there has been no air violation by the Chinese after the day

when White Paper No. VI was placed on the Table of this House, and whether it is the policy of the Government not to give out any news of air violation in order to create a favourable atmosphere for the talks?

**Mr. Speaker:** He has given the answer that there has been only one violation of our air space.

**Shri Surendranath Dwivedy:** After White Paper No. VI was placed before the House?

**Mr. Speaker:** After White Paper No. VI was laid, is this the only violation?

**Shri Krishna Menon:** I have said here that there has been one violation of Indian air-space by the Chinese aircraft since Starred Question No. 198 was answered in this House on 26th April, 1962.

**Shri Hem Barua:** In reply to my question, the hon. Defence Minister said that we are not fully prepared to chase the aircraft away. But in reply to Shri Mathur's question....

**Shri Krishna Menon:** I have not said that.

**Mr. Speaker:** He says he has not said that.

**Shri Inder J. Malhotra:** In the opinion of our Air Force, what would be the specific purpose of this violation of our air-space by Chinese aircraft?

**Mr. Speaker:** He has said that it is not possible for him to answer that. Next Question.

**Dr. M. S. Aney rose—**

**Mr. Speaker:** I called Dr. Aney before, but he did not rise.

**Some Hon. Members:** He rose.

**Mr. Speaker:** All right. Dr. Aney.

**Dr. M. S. Aney:** My question was of the same nature as Shri Mathur's question. In view of the reply given to his question, I do not want to repeat it.

**Mr. Speaker:** So many hon. Members pleaded that he might be given an opportunity, but he has not availed of it.

**Alloy and Special Steel Plant at Durgapur**

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\*483. { **Shri B. K. Das:**  
**Shri Subodh Hansda:**  
**Shri S. C. Samanta:**  
**Shri M. L. Dwivedi:**  
**Shri Morarka:**

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the project report of the Alloy and Special Steel Plant at Durgapur has been finalised;

(b) what would be the cost of the project; and

(c) by what time the setting up of the plant will be completed?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) Yes, Sir.

(b) According to the original project report, the estimated cost of the project was Rs. 500 million. Some revision in the estimate has been indicated, but since tenders for the equipment have already been invited, it is not proposed to revise the earlier estimate at this stage.

(c) In 1965-66.

**Shri B. K. Das:** May I know whether there would be any foreign collaboration for this project and if so, to what extent?

**Shri C. Subramaniam:** Yes, Sir. We have appointed a firm in Canada to give us the technical know-how and assist us in this matter: Messrs Atlas and Company.

**Shri Subodh Hansda:** Is there any scheme to fabricate parts of machinery for this steel plant in our country and if so, what percentage of the parts will be fabricated in this country and what would be the foreign exchange saving as a result of it?

**Shri C. Subramaniam:** That would be known only after the tenders have been submitted and we make a scrutiny of the tenders.

**Shri S. C. Samanta:** May I know whether any Indian consultant firm is helping this project and if so, what is the name of that firm?

**Shri C. Subramaniam:** Yes; Messrs Dastur and Company have helped in this project.

**Shri Daji:** May I know what shall be the capacity of this plant and how much credit we shall be able to take in the third Plan?

**Shri C. Subramaniam:** The present estimated capacity is about 51,000 tons of finished steel.

**Shri A. P. Jain:** May I know what types of special steel and alloy this Durgapur plant is going to manufacture and what will be the proportion of its manufactures to the total requirements of the country?

**Shri C. Subramaniam:** Tool, constructional, stainless, heat resistance and die blocks. With regard to the actual requirements of these categories during the third Plan, I should like to have separate notice.

**Shri Morarka:** This project was mooted sometime in the middle of the second Plan and we are now almost in the middle of the third Plan. May I know why this plant is moving so slowly and what steps Government are taking to expedite the progress of this project?

**Shri C. Subramaniam:** We are taking all steps to expedite it. Already tenders have been called for. Because it is a complicated project, some scrutiny has to be made. That is why there has been this delay.

**Shri B. K. Das:** May I know what percentage of our requirements will be met by production from this plant?

**Shri C. Subramaniam:** Roughly we might require about 1½ lakh to 2 lakh